

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing IA 324/19 – For exclusion of time IA 349/19 – For approval of Resolution Plan	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate Law Chambers of CK Nandakuma r for RP	State Bank of India	Shri Deepak, Shri B Parameshwai a Udpa RP

ADVOCATE FOR PETITIONER/s:

Original
B. Parameshwara Udpa

ADV FOR R.P. VARUN S
(Signature)

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Varun.S, learned counsel for Resolution Professional and Shri B.Parameshwara Udpa, learned Resolution Professional. Post the case on **31.07.2019**.

(Signature)
MEMBER(T)

(Signature)
MEMBER(J)

Raushan

Verified
(Signature)
Officer